

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 76
TO BE ANSWERED ON 29.01.2026**

SOCIAL SECURITY FOR GIG AND PLATFORM WORKERS

76. SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of gig/platform workers registered on e-Shram as on 31 Mar 2025 and the number actually onboarded onto specific social security entitlements since Budget 2025 commitments;**
- (b) evaluation of pilot aggregator onboarding and what percentage of registered workers received active benefits and what technical/legal barriers remain to aggregator compliance;**
- (c) whether the Ministry has a roadmap to extend PMJAY/DBT benefits to one crore gig workers as announced in Budget 2025 and the interim safeguards to prevent exclusion; and**
- (d) steps to ensure interoperability between e-Shram, PMJAY and State welfare registries so benefits reach gig workers irrespective of platform affiliation?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis. The State/UT-wise details of platform workers registered on eShram portal as on 31 Mar 2025 is annexed.

The Ministry launched an Aggregator module on eShram portal on 12th December, 2024 for registration of the aggregators and platform workers engaged by them. This new Module has been developed to streamline and enhance the onboarding process of platform aggregators and platform workers. Till date total 12 major Aggregators have been onboarded namely- Zomato, Blinkit, Uncle Delivery, Urban Company, Uber, Amazon, Ola, Swiggy, Ecom Express, Rapido, Zepto and Porter.

Contd..2/-

For the first time, the definition of ‘gig workers’ and ‘platform workers’ and provisions related to the same have been provided in the Code on Social Security, 2020 which has come into force on 21.11.2025. The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up of a Social Security Fund to finance these welfare schemes.

As per an estimation by NITI Aayog vide its report titled “India`s Booming Gig and Platform Economy” published in June 2022, the number of gig workers and platform workers in the country was 7.7 million in 2020-21, which is expected to rise to 23.5 million by 2029-30. Recognizing the contribution of gig workers of online platforms (platform workers), the Government in its Budget Announcement for financial year 2025-26 has announced several key measures for their welfare viz. registration on the eShram portal, issuance of identity cards, and extension of health care benefits under Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY).

The Government has taken requisite policy and technology interventions to ensure interoperability between eShram and PMJAY viz. data mapping, verification mechanism and information exchange.

States/UTs are also sensitized to leverage eShram portal for registration of platform workers. To maximise registration of platform workers on eShram portal, three nationwide special registration drives were held during the months of April, May and August-September, 2025 in collaboration with States and Union Territories.

Multiple rounds of deliberations have been conducted with Aggregators, Knowledge Partners and Platform Workers Unions/Associations and State Government/UTs for social security framework of gig and platform workers.

Annexure

Annexure referred to in reply to part (a) to (d) of the Rajya Sabha Unstarred Question No. 76 for 29.01.2026 regarding “Social security for gig and platform workers”.

State/UT-wise number of platform workers registered on eShram portal as on 31st March, 2025.

Sl. No.	State/UTs	Registration Count
1	Andaman And Nicobar Islands	33
2	Andhra Pradesh	5,860
3	Arunachal Pradesh	83
4	Assam	10,896
5	Bihar	6,632
6	Chandigarh	173
7	Chhattisgarh	868
8	Delhi	4,689
9	Goa	133
10	Gujarat	5,471
11	Haryana	2,706
12	Himachal Pradesh	291
13	Jammu And Kashmir	679
14	Jharkhand	2,830
15	Karnataka	5,668
16	Kerala	1,391
17	Ladakh	14
18	Lakshadweep	1
19	Madhya Pradesh	4,415
20	Maharashtra	16,747
21	Manipur	65
22	Meghalaya	118
23	Mizoram	37
24	Nagaland	77
25	Odisha	1,514
26	Puducherry	88
27	Punjab	1,670
28	Rajasthan	5,589
29	Sikkim	46
30	Tamil Nadu	5,305
31	Telangana	4,567
32	The Dadra And Nagar Haveli And Daman And Diu	30
33	Tripura	308
34	Uttar Pradesh	10,085
35	Uttarakhand	1,035
36	West Bengal	26,899
	Total Registration	1,27,013
